

CP (IB) No.117/Chd/CHD/2017

... Petitioner

...Respondent/Corporate Debtor

Learned counsel for petitioner submits that proof of delivery of the on and entire paper book to the respondent-corporate debtor has Annexure A-18. Learned counsel further submits that the tracking been filed showing that the postal article was received back and was Postal Office, Chandigarh of the postal authorities. Learned counsel over the returned envelopes and the same be taken on record.

Sd/-
(Justice R.P.Nagrath)
Member (Judicial)

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